

6

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 74/241-242/NCLT/AHM/2017

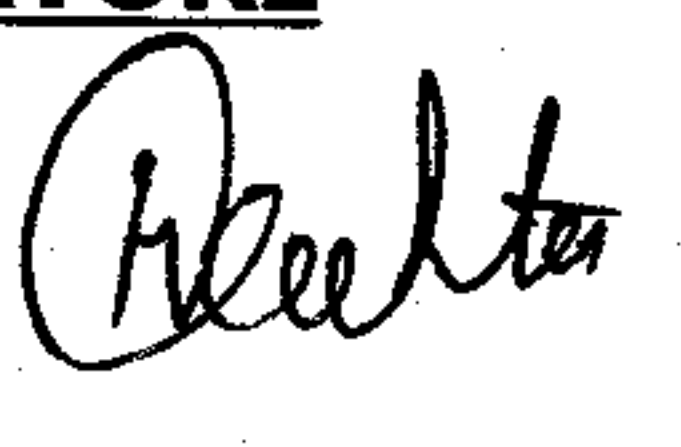
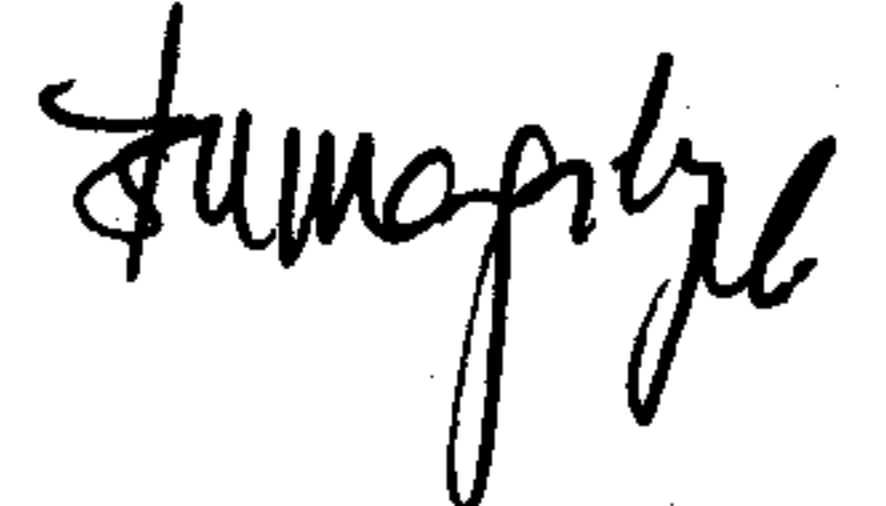
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017**

Name of the Company: Altaf Mohmadhabib Sareshwala & Ors
V/s.
M. H Valves Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241, 242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HARDIK P. MEHTA	LAWYER FOR RESPONDENTS		
2.	B.M. MANGUKIYA	ADVOCATE FOR PETITIONERS		

ORDER

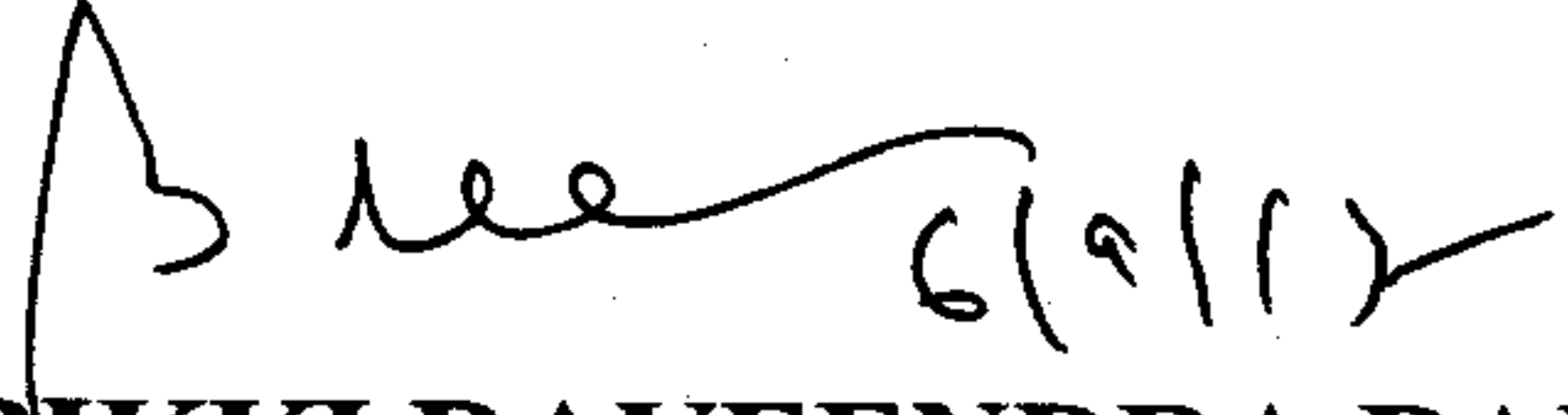
Learned Advocate Mr. B.M. Mangukiya present for Original Petitioner. Learned Advocate Mr. Hardik Pratik Mehta present for Original Respondents.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondents.

It is noticed that English Translation of MOU dated 16.12.2013 is not available on record.

Petitioner is directed to file true English Translation of MOU dated 16.12.2013.

List the matter on 21.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 6th day of September, 2017.